

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 18566 - JK (LD) of 2025

DATED:- 11 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

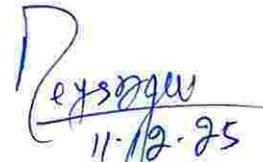
Secretary to Government,

Dated:- 11.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


11/12/25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 18566- JK(LD) of 2025 dated 11.12.2025.

S.No	WP(C) No.	Title of the Case	OIC
1	WP(C) No.3153/2025	M/s Khatana Stone Crusher v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
2	WP(C) No./2025	M/s Public Stone Crusher v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
3	WP(C) No.3121/2025	M/s Choudhary Stone Crusher v/s UT of J&K & ors	Sh. Shafiq Ahmad Choudhary, Driller District Mineral Officer, Rajouri Mob No. 70062-88599
4	MA No.21/2023	Rahil Choudhary v/s UT of J&K & ors	Sh. Rajeev Jamwal, AME District Mineral Officer, Udhampur Mob No.94191-32046
5	WP(C) No.1999/2023	Swarno Devi v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
6	WP(C) No.135/2024	M/s Sant Enterprises v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
7	WP(C) No. 293/2024	Swarno Devi v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
8	WP(C) No.1771/2024	M/s Choudhary Stone Crusher v/s UT of J&K & Ors	Sh. Kulwant Singh, GG-1 District Mineral Officer, Samba Mob No.70063-67850
9	WP(C) No.2911/2023	Sushil Kumar v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
10	WP(C) No. 1443/2022	Sandeep Singh v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
11	WP(C) No. 2098/2022	Kuldeep Singh v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
12	WP(C) No. 1199/2025	M/s Vegha Infrastructure v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
13	WP(C) No. 1387/2025	M/s Ayodha Stone Crusher v/s UT of J&K & ors	Sh. Kulwant Singh, GG-I District Mineral Officer, Samba Mob No.70063-67850
14	WP(C) No.2509/2025	M/s Balaji Stone Crusher v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
15	WP(C) No.2571/2025	M/s Sukrala Stone Crusher v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
16	WP(C) No.2618/2025	M/s Bharat Stone Crusher v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779

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17	WP(C) no./2025	M/s Sheetla Stone Crusher v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
18	WP(C) No.2614/2025	M/s Varun Dev Stone Crusher v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
19	WP(C) No./2025	M/s Mansa Ram & sons v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
20	WP(C) No./2025	M/s Balwant Raj Company & ors v/s UT of J&K & ors	Sh. Kulwant Singh, GG-I District Mineral Officer, Samba Mob No.70063-67850
21	WP(C) No.2941/2025	M/s Adarsh Stone Crusher v/s UT of J&K & ors	Sh. Kulwant Singh, GG-I District Mineral Officer, Samba Mob No.70063-67850
22	WP(C) No.3002/2025	Abdul Qayoom Shan v/s UT of J&K & ors	Sh. Rameshwar Sangra, GG-III District Mineral Officer, Reasi Mob No.94191-12073
23	WP(C) No/2025	M/s Ashok Stone Crusher v/s UT of J&K & ors	Sh. Verinder Singh, Driller District Mineral Officer, Kathua Mob No. 94191-59779
24	WP(C) No./2025	M/s DPS Associates v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
25	WP(C) No./2025	M/s Ghai Stone Crusher v/s UT of J&K & ors	Sh. Rahul Deval, GG-III District Mineral Officer, Poonch Mob No.96974-79849
26	WP(C) No/2025	M/s JK Stone Crusher v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
27	WP(C) No./2025	M/s Maa Durga Stone Crusher v/s UT of J&K & ors	Sh. Naveen Kumar, Driller District Mineral Officer, Jammu Mob No. 84928-77781
28	OA No./2025	Ramesh Kumar Bhat & anr v/s UT of J&K & ors	Sh. Sanjeev Gupta Senior Drilling Engineer, Jammu Mob No. 94192- 31721

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